

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 169 of 2013 & I.A. No. 243 of 2013

Dated : 13th December, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

GRIDCO Ltd. Appellant (s)

Versus

**M/s. Bhushan Power & Steel Ltd.
& Ors. Respondent (s)**

**Counsel for the Appellant (s) : Mr. R.K. Mehta
Mr. Antaryami Upadhyay
Ms. Ishita Dur**

Counsel for the Respondent (s) : Mr. Rajiv Yadav

ORDER

At the request of the learned counsel for the respondent no.3, post the matter for hearing on **18th December, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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